Annexure-7
Name of the corporate debtor: Kristal Infrastructure Limited; Date of commencement of CIRP: 30/05/2025; List of Creditors as on: 26/06/2025
List of operational creditors (Government Dues)

	Details of claimant		Details of claim received		Details of claim admitted								
Sl No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC if applicabl	contingent	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	The Deputy Commissioner, Central GST and Central Excise, Thiruvananthapuram	Central government	23.06.2025	5,56,18,828	-	-	No	0%	-	-	5,56,18,828	-	Claim is under verification, as certain details such as workings of claim amount, date of default, etc., are yet to be provided. Based of receipt of clarification received, the claim shall be admitted.
											-	-	
TOTAL 5,56,18					-			0%	-		5,56,18,828	-	